

Annexure-4

Name of the Corporate Debtor: Motijug Agencies Limited; Date of commencement of CIRP: 08.01.2025; List of creditors as on: 11.04.2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Total:		-	-		-		0.0%	-	-	-	-	

Annexure-5

Name of the Corporate Debtor: Motijug Agencies Limited; Date of commencement of CIRP: 08.01.2025; List of creditors as on: 11.04.2025

List of Operational Creditors (Workmen)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Name of authorised representative, if any	Name of workman	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% share in CoC, if applicable					
				-	-				-	-	-	-	
	Total:			-	-				-	-	-	-	

Annexure-6

Name of the Corporate Debtor: Motijug Agencies Limited; Date of commencement of CIRP: 08.01.2025; List of creditors as on: 11.04.2025

List of Operational Creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
				-	-								



Santanu Brahma